

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 60
ANSWERED ON 22/07/2024

IMPACT ON MINORITIES UNDER PM AWAS YOJNA

60. SHRI SATNAM SINGH SANDHU

Will the Minister of Housing and Urban Affairs be pleased to state :

- (a) the per centage of houses under the PM Awas Yojna-Urban allocated to individuals from minority communities;
- (b) the community-wise details of allocations of houses under the scheme; and
- (c) the details of the expected number of houses going to be constructed under the scheme for minorities by the end of the current leg of the scheme?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)

(a) to (c) 'Land' and 'Colonization' are State subjects. Therefore, schemes related to housing for their citizens are implemented by States/Union Territories (UTs). However, Ministry of Housing and Urban Affairs supplements the efforts of States/UTs by providing Central assistance under Pradhan Mantri Awas Yojana- Urban (PMAY-U) since 25.06.2015 to provide pucca houses with basic civic amenities to all eligible urban beneficiaries across the country. The scheme has four verticals namely, Beneficiary-led individual house construction/ enhancements (BLC), Affordable Housing in Partnership (AHP), "In-Situ" Slum Redevelopment (ISSR) and Credit Linked Subsidy Scheme (CLSS).

PMAY-U is implemented through the States/UTs in the spirit of co-operative federalism wherein States/UTs are involved in beneficiary selection. The Scheme offers a cafeteria approach to the beneficiaries to choose from any one of the four verticals of the scheme, depending on the suitability, availability of encumbrance free land, income group etc. Based on the demand under different verticals, States/UTs prepare project proposals in BLC/AHP/ISSR verticals in phased manner in consonance with the scheme guidelines of PMAY-U. Such proposals with due approval of the State Level Sanctioning & Monitoring Committee (SLSMC), are submitted to this Ministry in phased manner for consideration of Central Sanctioning & Monitoring Committee (CSMC). Funds are released in the CLSS vertical through Central Nodal Agencies (CNAs) and Primary Lending Institutions (PLIs).

Based on the proposals submitted by States/UTs, as on 15.07.2024, 118.64 lakh houses have been sanctioned under PMAY-U. Of the sanctioned houses, 114.33 lakh have been grounded for construction; of which 85.04 lakh have been completed/delivered. Based on the data submitted by the States/UTs, Minority Community-wise details of houses sanctioned along with their respective percentage under PMAY-U are at Annexure.

The scheme period, which was earlier upto 31.03.2022, has been extended upto 31.12.2024, except Credit Linked Subsidy Scheme (CLSS) vertical of the scheme, to complete all the houses sanctioned without changing the funding pattern and implementation methodology.

Minority Community-wise details of houses sanctioned along with their respective percentage under PMAY-U

Minority Community	Houses Sanctioned	Percentage
Muslims	13,45,820	12.74%
Christian	1,73,350	1.64%
Sikh	49,670	0.47%
Buddhism	19,707	0.19%
Jainism	10,457	0.10%
Zoroastrianism	1,127	0.01%
Total	16,00,131	15.15%